CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

Dated:-17/10/2018

NOTICE

All the concerned are hereby informed that on 18/10/2018, the Single Member cases will be heard by the Hon'ble Mrs. Rachna Gupta, Member (Judicial) in Court Room No. IV.

By order

Deputy Registrar (Judl.

Copy to:-

- 1 SPS to Hon'ble HOD/Hon'ble Members.
- 2 P.A. to Registrar/Dy.Registrar/Assistant Registrars.
- 3 Bar Association /CDR/SDRs.
- 4 Notice Board/website
- 5 Guard file

Assistant Registrar